NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 19/BB/ 2018	-	Admission	Rule 6 of IB	M/s Flemingo Airport Retails Ltd Vs M/s Carvan Evolved Carft Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

GAMAPATHY M.S.

9880099885

Petitioner

ORDER

Matter is listed today for Admission. Counsel for Petitioner is present. Registry called for additional information. For compliance list it on 25/01/2018.

Member (T)

Member (J)